

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3900

ANSWERED ON:02.12.2010

NEW AUTHORITY TO REPLACE DGCA

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Kumar Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has any proposal to replace the existing Directorate General of Civil Aviation by a new authority;
- (b) if so, the details thereof and the objective behind this move;
- (c) the time by which the proposed authority would come into force;
- (d) whether the Government has also established an independent safety board; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) and (c):- A proposal for setting up a Civil Aviation Authority was mooted through Directorate General of Civil Aviation (DGCA). The Technical Cooperation Bureau of International Civil Aviation Organisation (ICAO) prepared a study report on establishment of a Civil Aviation Authority of India. The report is under consideration of the Government.

(d) and (e):- No, Madam. However, Civil Aviation Safety Advisory Council (CASAC) has been set up in the Directorate General of Civil Aviation under the Chairmanship of Director General of Civil Aviation with 28 expert members from industry and stakeholders who have made significant contribution in aviation sector.